



File No. 10/03/2026-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 10th June 2026

ORDER

1. In exercise of powers conferred under Section 419 of Companies Act 2013, Hon`ble President, National Company Law Tribunal is pleased to reconstitute the following Bench for exercising and discharging the Tribunals powers and functions w.e.f. 15.06.2026.

S. No.	Bench	Court No.	Member (Judicial)	Member (Technical)	Remarks
1	Kolkata	Court No. I	Ms. Bidisha Banerjee	Ms. Rekha Kantilal Shah	Forenoon

2. Accordingly, w.e.f. 15.06.2026 NCLT Kolkata Bench-Court no. II will sit in the afternoon.
3. This issues with the approval of Hon`ble President, NCLT.


10/06/26
(Utkarsh Yadav)
Registrar

Copy to:-

1. P.S. to Hon`ble President, National Company Law Tribunal, New Delhi.
2. Hon`ble Members, National Company Law Tribunal Kolkata Bench
3. Secretary, National Company Law Tribunal, New Delhi
4. Joint Registrar of National Company Law Tribunal, Kolkata Bench
5. NCLT web site/ Notice Board.